### Name of the corporate debtor: SANMATI PRESSINGS PRIVATE LIMITED.

#### Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor		ary of claims	Summa	ry of claims mitted	Amount of contingent	Amount of claims not	Amount of claims	Details in	Remar ks,
140.		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belongingto any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any classof creditors)	4	31,37,24,820.13	4	31,37,24,820.13	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class ofcreditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	3	13,23,12,641.00	3	13,20,02,643.00	0	3,09,998.00	0	7	
8	Operational creditors (other than Workmenand Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	7	44,60,37,461.13	7	44,57,27,463.13	0	3,09,998.00	0		

### Annexure-1

# Name of the corporate debtor: Sanmati Pressings Private Limited; Date of commencement of CIRP: 20 January 2023; List of creditors as on: 19 May 2023

### List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.			of claim				of claim itted			Amount of	Amount of any	Amount of claim	Amount of claim	
140.	Credi tor	Date	Amount claimed	Amount of claim admitted	of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge- nt Clai m	Mutual	not admitted	under verifica- tion	s, ii any
								NIL						



#### Annexure-2

Name of the corporate debtor: Sanmati Pressings Private Limited; Date of commencement of CIRP: 20 January 2023; List of creditors as on: 19 May 2023

# List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of cre-			Det	tails of clain	admitted		Amount of contingent	Amount of any	Amount of claim not a	Amount of claim und	Remarks if any
	ditor		Amount of claim admitted	Nature of claim	Amount covered by	Whether related party?	% of voting share in CoC		mutual dues, that may be		er verifica tion	
					guarantee				set-off			
						NIL						

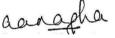
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# Annexure –3 Name of the corporate debtor: Sanmati Pressings Private Limited ; Date of commencement of CIRP : 20 January 2023 ; List of creditors as on: 19 May 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of cre-ditor		s of claim eived	De	Details of claim admitted  Amount of Amoun Amo Whethe						Amount of any mutual	Amoun t of claim	of claim under	Remarks , if any
		Date of receipt	Amount claimed	Amountof claim admitted	Nature of claim	Amoun t covered by secur -ity interest	unt cover ed by guar antee	r relate d party?	voting share inCoC	- ngen t clai m	dues, that may be set-off	not admitte d	verifica- tion	
1	Sahakari Bank	Revised claim revised on 09- 05-2023	21,15,96,376.8	, , ,	Cash credit, letter of credit, term loan, personal loan, corporate loan, L/C for working capital, interest, penal interest, expenses	100%	No	No	67.45	0	0	0	0	
2	Sahakari Bank Ltd.	Revised claim revised on 11- 04-2023	5,40,41,165.00		Term loan, interest, penal interest	100%	No	No	17.23	0	0	0	0	
	Sahakari Adhikosh (Bank) Maryadit	_	4,48,51,752.50		Term loan, interest, undebited interest	100%	No	No	14.30	0	0	0	0	
4	Saraswat Co- Operative Bank Ltd.	21-03-2023	32,35,525.83		Principal and interest	100%	No	No	1.03	0	0	0	0	
	Total		31,37,24,820.13	31,37,24,820.13					100			0		



#### Annexure – 4

Name of the corporate debtor: Sanmati Pressings Private Limited; Date of commencement of CIRP: 20 January 2023; List of creditors as on: 19 May 2023

### List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

												(Timount I	•• • • • • • • • • • • • • • • • • • • •
Sl. No.	Name of cre-		ils of eceived		Detail	s of claim	admitted		Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of		Amount of claim	of claim	Amount covered	related	% of Voting	ngent claim	dues, that may be	not admitted	under verification	
		receipt		admitted		by guar- antee	party?	share in CoC		set-off			
							NII						

### Annexure – 5 Name of the corporate debtor: Sanmati Pressings Private Limited; Date of commencement of CIRP: 20 January 2023; List of creditors as on: 19 May 2023

# **List of operational creditors (Workmen)**

(Amount in₹)

_			T						,		1		(1 mile uni in i
Sl.	Name of		Details of			De	etails of clai	m admitted	Amount		Amount of		/
No.		of	recei	1			****	0/ /	of conti-	of any	claim under verification	claim not a dmitted	if any
	representa- tive, if any	work man	Date of		Amount of claim		Whether	% voting	ngent claim	mutual dues,	vernication	amittea	
	tive, if any	111411	receipt	Ciaimed	admitted		related party?	share in CoC, if	Claim	that may			
			Гесегре		admitted	Claim	party.	applicable		be			
								WFF		set-off			
							NI	L					

#### Annexure – 6

Name of the corporate debtor: Sanmati Pressings Private Limited ; Date of commencement of CIRP : 20 January 2023 ; List of creditors as on: 19 May 2023

### **List of operational creditors (Employees)**

(Amount in₹)

Sl. No.	Name of uthorized of	Name empl		ils of eceived	De	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not		
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable		mutual dues, th at may be set- off	under verifica –tion	admitted	·
							NIL					-	

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# Annexure – 7 Name of the corporate debtor: Sanmati Pressings Private Limited; Date of commencement of CIRP: 20 January 2023; List of creditors as on: 19 May 2023

### List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of	claimant	Details of claim received		I	Details of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	Remarks,if any
	Departme nt	Govern ment	Date of receipt	Amou nt claime d	Amount ofclaim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable		mutual dues, th at may be set- off	under verifica –tion	admitted	
	Deputy Commissione r of State Tax, PUN-BST-E- 002		03-02-2023	13,04,55,02		Tax amount towards MVAT, CST along with interest	No	N.A.	0	0	0	0	
		Govt. of India	06-02-2023	6,93,265	3,83,267	Contribution, interest and damages	No	N.A.	0	0	0	3,09,998	
		Govt. of India	Revised claim received on 21 April 2023	11,64,356	11,64,356	Contribution, Interest and damages	No	N.A.	0	0	0	0	
	Total			13,23,12,64 1	13,20,02,643						0	3,09,998	

Annexure – 8

Name of the corporate debtor: Sanmati Pressings Private Limited; Date of commencement of CIRP: 20 January 2023; List of creditors as on: 19 May 2023

# List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	No. of cre received									Amount of contin-	Amount of any		Amount of claim	Remarks, if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
							ľ	NIL						

#### Annexure – 9

Name of the corporate debtor: Sanmati Pressings Private Limited; Date of commencement of CIRP: 20 January 2023; List of creditors as on: 19 May 2023

### List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

Name of cre		ails of received			Details of cl m admitte		Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks,	
-ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that may be set-off	not admitted	under verifica- tion	
NIL												

